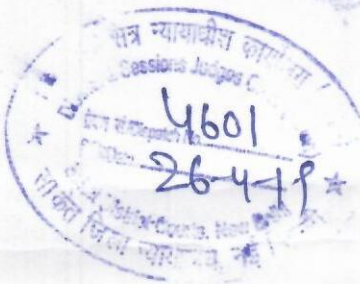


OFFICE OF THE DISTRICT & SESSIONS JUDGE
South District, Saket Courts Complex, New Delhi

ORDER

As directed by the Ld. District & Session Judges (South) it is notified to all the concerned that the court of ADJ-01 presided over by Sh. Munish Markan, Additional District Judge, South District, Saket Court shall be construed to be the successor court of Ms. Shunali Gupta the then ADJ-06, South District, Saket Court (Since Abolished w.e.f. 14.02.2019) for all records and communications in respect of the abolished court, and therefore, all the registers of the abolished court shall stand transferred to the court of Sh. Munish Markan ADJ-01, South District, Saket Courts Complex, New Delhi.



25/4/19
Officer In-Charge (Judicial Branch-II)
 South District, Saket Courts Complex,
 New Delhi

No. Judl.II/F.75/South/Saket/2019/ 9663-9703

New Delhi, Dated : 26/4/19

Copy forwarded for information and necessary action to:

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The District & Sessions Judge (H.Q.), Tis Hazari Courts, Delhi.
3. All the District & Sessions Judge, West, New Delhi, South-East, East, North-East, Shahdara, North, North-West, South-West District Courts, Delhi/New Delhi and Rouse Avenue Courts, New Delhi.
4. The Officer concerned.
5. Reader/Ahmad/Nazir of the above mentioned courts for necessary compliance.
6. The PRO/APRO, South District, Saket Courts Complex, New Delhi.
7. The Secretary, Bar Association, Tis Hazari, Patiala House, Karkardooma, Rohini, Dwarka and Saket Courts, Delhi/New Delhi.
8. The Website Committee (Hindi & English), Central District, Tis Hazari Courts, Delhi.
9. Computer Branch with direction to upload the same on website of District Court Saket.
10. The Notice Board (through Care Taker), Saket Courts Complex, New Delhi.
11. Branch In-Charge, Record Room (Sessions), South District, Saket Courts.
12. For uploading on LAYERS.

25/4/19
Officer In-Charge (Judicial Branch-II)
 South District, Saket Courts Complex